

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:282  
ANSWERED ON:01.03.2007  
COMMITTEE ON SECURITY ARRANGEMENTS AT AIRPORTS  
Gadakh Shri Tukaram Gangadhar

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) the effective measures taken by the Government for security arrangement and financial growth aviation sector;
- (b) whether any committee has been constituted by the Government in this regard;
- (c) if so, the details thereof;
- (d) whether the committee has handed over its report to the Government; and
- (e) if so, the details thereof and the action taken by the Government thereon?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION ( SHRI PRAFUL PATEL )

(a) Prescribed security arrangements at the airports which, inter-alia, include the security of passengers, cabin baggage, hold baggage, cargo, mail, physical security like perimeter protection, access control in the airport and access control to aircraft are already in force. Beside this, threat perception is reviewed from time to time. On receipt of any threat to civil aviation operation from terrorist outfits, the security arrangements at airports are suitably strengthened through enhanced security checks, intensive surveillance introducing secondary security checks at the latter point. In order to promote financial growth in aviation sector, Government has taken measures such as providing concession in airport charges for aircraft upto a seating capacity of 80 seats being operated by domestic scheduled operators.

(b) No, Sir.

(c) to (e): Do not arise.